

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2139
TO BE ANSWERED ON 06.08.2026

Clearance to Polavaram-Banakacherla link project

2139 SHRI GOLLA BABURAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government of Andhra Pradesh has submitted a proposal for clearance of Polavaram-Banakacherla link project;
- (b) if so, the details thereof ;
- (c) whether complaints have been received on the said project from various people stating that the project is violating the Award of Godavari Tribunal -1980; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d): The Ministry had received a proposal (Proposal No. IA/AP/RIV/540417/2025), dated 05.06.2025, seeking grant of Terms of Reference (ToR) for undertaking an Environmental Impact Assessment (EIA) study for the proposed Polavaram–Banakacherla Link Project (PBLP). The proposal was appraised by the Expert Appraisal Committee (EAC) for River Valley and Hydro-electric Projects in its meeting held on 17.06.2025. The EAC has recommended that examination by Central Water Commission (CWC) on inter-state issues and grant of necessary clearance/ permission/ NoC is required before submission of the project proposal for framing the TOR for conducting EIA study. Further, it was noted by the EAC that several representations have been received via email, alleging that the proposed scheme may be in violation of the Godavari Water Disputes Tribunal Award, 1980. Accordingly, the proposal was returned to the Project Proponent as per the recommendations of the EAC.
